

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2189
TO BE ANSWERED ON THE 15th MARCH, 2022

FARMERS' PROTEST

2189. SHRI ADHIKARI DEEPAK (DEV):
SHRI ANUMULA REVANTH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has collected the names/ details of farmers who died during the farmers' protests across the country in the past year;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government plans to give compensation to farmers who died during the farmers' protests; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The subject of compensation etc. to the families of the deceased farmers in the farmers movement is with the concerned State Governments.
